

18

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 17/01/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/127/2016

NAME OF THE PETITIONER(S) : R. Jeyapaal

NAME OF THE RESPONDENT(S) : M/s Arjuna Engineering Private Limited & 2 others

UNDER SECTION : 397/398 402 and 406

S.No.	NAME (IN CAPITAL)	DESIGNATION
--------------	--------------------------	--------------------

REPRESENTATION BY WHOM

*P. Arularasu -
Advocate for R1 - R3,
Arjuna Eng*

ORDER

Petitioner and his counsel called but absent. No representation. Shri P Arularasu, counsel for R1 to R3 present and reported ready for submitting final arguments. Since the counsel for petitioner is absent, we are inclined to grant final opportunity for his presence for submitting arguments. The matter is posted for final arguments. Put up on 08.02.2017 at 10.30 A.M.

M
(Ch. Md. Sharief Tariq)
Member (Judicial)

M
(K. Anantha Padmanabha Swamy)
Member (Judicial)